

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

6. C.A.(CAA)/52/ MB/2023

CORAM:

SMT. ANURADHA BHATIA
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2023**

NAME OF THE PARTIES: Panama Holding Private Limited

APPEARANCE :

FOR THE PETITIONER : Mr. Hemant Sethi

Section: 230(1) of Companies Act, 2013

ORDER

The matter is taken up through Virtual Hearing (VC). List the matter on
12.04.2023 for hearing.

Sd/-
ANURADHA BHATIA
Member (Technical)
09.03.2023
Sushil

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)